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**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

08.04.2019

T.A./260/8/2016

A K MAITY
-V/S-
BHARAT SANCHAR NIGAM LTD

ITEM NO:52

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr.P.R.Barik

Notes of The Registry	Order of The Tribunal
	<p>None appeared for the applicant. It is seen that no one appeared for the applicant on the last date i.e. 4.2.2019. Mr.P.R.Barik, learned counsel for the respondents is present.</p> <p>2. The OA is therefore dismissed for default for non-prosecution on the part of the applicant. There will be no order as to costs.</p> <p data-bbox="514 1365 869 1432">(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p data-bbox="1037 1365 1377 1432">(GOKUL CHANDRA PATI) MEMBER (A)</p> <p data-bbox="514 1500 572 1525">I.Nath</p>